

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 202
CP No. 112(ND)/2016
Under Section 58 & 96 of
Companies Act, 2013**

In the matter of:

M/s Jaipur Investment Ltd.

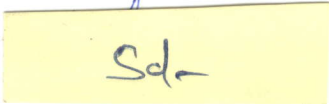
...Petitioner

Versus

ROC & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
09.12.2022.


**(Prabhu Dayal Sewda)
Court Officer**

November 18, 2022
HA